

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/824/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : PLA PROMOTERS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	CS Raghunatha Reddy	PLA / petitioner	[Signature]

ORDER

Matter is called. The Representative for the Applicant present. There is no representation on behalf of the RoC. The Registry is directed to issue notice to the RoC for filing report. Put up on 06.08.2018 at 10.30 A.M.

-S/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk